

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती रेणुका देवी बरकटकी) : (क) और (ख) दिल्ली नगर निगम, दिल्ली द्वारा उपलब्ध करायी गई सुचना के अनुसार गीतमपुरी, शाहदरा में केवल एक प्राथमिक स्कूल, जो एम०सी० प्राथमिक स्कूल, ब्रह्मपुरी, टी-ब्लॉक के नाम से प्रसिद्ध है, तम्बुओं में चल रहा है। स्कूल में टाट की पट्टियों की व्यवस्था की हुई है। म्युनिसिपल पदाधिकारी सभी बच्चों को टाट-पट्टियों के स्थान पर डेस्क क्रमिक ढंग से प्रदान करने के लिए कदम उठा रहे हैं।

**चतुर्थ श्रेणी के कर्मचारियों के लिए आवास**

3008. श्री गोविन्द मुंडा :  
श्री श्याम सुन्दर दास :

क्या निर्माण और आवास तथा पुति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चतुर्थ श्रेणी के सरकारी कर्मचारियों का सेवानिवृत्त होने की तारीख तक सरकारी मकान नहीं मिलता है जिसके परिणामस्वरूप उन्हें भारी कठिनाई का सामना करना पड़ता है ;

(ख) क्या सरकार का विचार एक निश्चित अवधि में इन कर्मचारियों को मकान का आवंटन करने के प्रश्न पर विचार करने के लिए एक समिति नियुक्त करने का है अथवा इस सम्बन्ध में कुछ नियम बनायेगी ताकि उन्हें मकानों का शीघ्र आवंटन हो सके ;

(ग) यदि हां, तो कब तक ;  
और

(घ) यदि नहीं, तो सरकार का विचार भविष्य में इन कर्मचारियों की कितनी अवधि के अन्दर मकान देने का है तथा इस संबंध में व्यौरा क्या है ?

**निर्माण और आवास तथा पुति और पुनर्वास मंत्री (श्री सिकन्दर बज्ज) :**

(क) जी, नहीं।

(ख) हां, नहीं।

(ग) प्रश्न ही नहीं उठता।

(घ) कोई तिथि बतलाना सम्भव नहीं है। तथापि, सरकार ने अगले तीन वर्षों में दिल्ली व नई दिल्ली में टाईप "ए" में 1000 व टाईप "बी" में 5000 आवास बनाने का त्वरित कार्यक्रम बनाया है।

**Imbalance in Milk Supply**

3009. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether existing imbalances in the milk supply in the country is on the increase during the last two years;

(b) if so, whether Government are aware that a two days conference on Dairy Co-operatives was held recently at Jaipur to discuss the problems and find out the solution to overcome this situation; and

(c) if so, outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Precise statistical information regarding milk production during the last two years is not available. However available estimates indicate an increase of milk production from 23.2 million tonnes in 1973-74 to 26.40 million tonnes in 1977-78. This rate of increase has however been

lower than the rate of growth of the human population.

(b) Yes, Sir. The Conference mainly discussed the organisational structure of dairy cooperatives in the country.

(c) The recommendations of the Conference have not been received by the Government.

**Adoption of Water (Prevention and Control of Pollution) Act, 1974 by State Governments**

3010. SHRI AHMED HUSSAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) which States have so far adopted the Water (Prevention and Control of Pollution) Act, 1974 and action taken so far to persuade the remaining State Government to adopt the Act;

(b) year-wise and State-wise amount spent by the Centre/Central Agencies in this direction so far; and

(c) amount earned by the Centre towards water consumed by the specified industries in accordance with the Water (Prevention and Control of Pollution) Cess Act, 1977 with names and locations of such Industries?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The following state governments have so far adopted the Water (Prevention and Control of Pollution) Act, 1974:

1. Andhra Pradesh
2. Assam
3. Bihar
4. Gujarat
5. Haryana
6. Himachal Pradesh
7. Jammu and Kashmir
8. Karnataka
9. Kerala
10. Madhya Pradesh

11. Punjab
12. Rajasthan
13. Tripura
14. Uttar Pradesh
15. West Bengal.

The Central Government is vigorously persuading the remaining state governments to adopt the Act. It is understood that the necessary resolution for adoption of the Act by the Government of Orissa is already before the State Legislature. The proposal is also under active consideration of the Government of Maharashtra and Tamil Nadu.

(b) No Central assistance is given to the State governments for water pollution control. The State Boards are entirely financed by the State Governments themselves.

However, the Central Government have so far released the following grants to the Central Board for the Prevention and Control of Water Pollution for carrying out its pollution control activities:—

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|------------------|-----------------|
| 1. 1974-75 . . . | Rs. 2.15 lakhs  |
| 2. 1975-76 . . . | Rs. 4.40 lakhs  |
| 3. 1976-77 . . . | Rs. 15.00 lakhs |
| 4. 1977-78 . . . | Rs. 20.00 lakhs |

(c) The Water (Prevention and Control of Pollution) Cess Act, 1977 has come into operation with effect from the 1st April, 1978. So far no cess has been collected. The State Governments and the water pollution control boards are setting up necessary machinery for assessment and collection of cess.

**Regularisation of Ravi Nagar, Delhi**

3011. SHRI RAM KANWAR BERWA: Will the Minister of WORKS AND HOUSING AND SUPPLIES AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 4386 on 19th December, 1977 regarding Regularisation of Ravi Nagar, Delhi and state:

(a) whether it is a fact that Ravi Nagar included in category 'A' in the